

**COMMITTEE ON ABSENCE OF MEMBERS FROM THE
SITTINGS OF THE HOUSE.**

TWELFTH REPORT

(Third Lok Sabha)

1. the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, present this their Twelfth Report.

2. The Committee held a sitting on the 7th April, 1965.

3. The Committee considered applications for leave of absence from sixteen Members. The recommendations of the Committee with respect to these applications are given in the Appendix.

NEW DELHI;

April 7, 1965.

Chaitra 17, 1887 (Saka).

R. K. KHADILKAR,

Chairman,

*Committee on Absence of Members
from the Sittings of the House.*

APPENDIX

(Vide para 3 of the Report)

Sl. No.	Name of the Member who has applied for leave of absence	Period for which leave applied	Reasons	Period for which leave of absence recommended by the Committee	Remarks
1	2	3	4	5	6
1.	Shri N. Arunachalam	16-11-64 to 24-12-64 =39 days	Illness	16-11-64 to 24-12-64 =39 days	
2.	Shri Kashi Ram Gupta	17-2-65 to 15-4-65 =58 days	Fracture due to accident.	17-2-65 to 15-4-65 =58 days	
3.	Dr. Saradish Roy	17-2-65 to 7-5-65 =80 days	Detention in jail.	17-2-65 to 16-4-65 =*59 days.	
4.	Shri Y. N. Singh	17-2-65 to 24-3-65 =36 days	Illness	17-2-65 to 24-3-65 =36 days	
5.	Shri R. Umanath	17-2-65 to 7-5-65 =80 days	Detention in jail.	17-2-65 to 16-4-65 =*59 days	
6.	Shri Biren Dutta	17-2-65 to 3-3-65 =15 days	Do.	17-2-65 to 3-3-65 =15 days	
7.	Shri Rajendranath Barua.	17-2-65 to 15-3-65 =27 days	To attend to family matters.	17-2-65 to 15-3-65 =27 days	
8.	Shri Laxmi Dass	17-2-65 to 7-5-65 =80 days	Detention in jail.	17-2-65 to 16-4-65 =*59 days	
9.	Shri M. Muhammad Ismail	15-3-65 to 7-5-65 =54 days	For 'Haj'	15-3-65 to 7-5-65 =54 days	
10.	Shri Ananda Nambiar	17-2-65 to 16-4-65 =59 days	Detention in jail.	17-2-65 to 16-4-65 =59 days	

*Since the Committee do not recommend leave for more than 59 days at a time, Member may be granted leave for 59 days in the first instance.

1	2	3	4	5	6
11.	Shri Brij Raj Singh-Kotah	17-2-65 to 25-3-65 =37 days	} Pressing family matters.	17-2-65 to 16-3-65 =28 days	Member was present on 19-3-65 and there was no sitting on 17th and 18th March, 1965.
12.	Shri Paresh Nath Kayal	18-2-65 to 7-5-65 =79 days	} Illness	18-2-65 to 17-4-65 =*59 days	
13.	Shri A. K. Gopalan	17-2-65 to 7-5-65 =80 days	} Detention in jail.	17-2-65 to 16-4-65 =*59 days	
14.	Shri Krishna Chandra Pant	22-3-65 to 20-4-65 =30 days	} Visit abroad	22-3-65 to 20-4-65 =30 days	
15.	Shri Bholaram Paradhi	8-3-65 to 30-3-65 =23 days	} Illness	8-3-65 to 30-3-65 =23 days	
16.	Shri Madala Narayana Swamy	17-2-65 to 7-5-65 =80 days	} Detention in jail.	17-2-65 to 16-4-65 =*59 days	

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